

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3702/2015

New Delhi this the 14th day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Piyush Tripathi,
S/o Sri Om Prakash Tripathi,
Resident of 66-Eldeco Greens,
Gomti Nagar, LUCKNOW. Applicant

Versus

1. Union of India,
Through Secretary,
Ministry of Personnel,
Public Grievances and Pensions,
New Delhi.

2. Union Public Service Commission,
Through its Chairperson,
Dholpur House, Shahjahan Road,
New Delhi-110069. Respondents
(By Advocate: Mr.R. K. Jain for R-1 and Mr. Ravinder Aggarwal for R-2)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Even on the last two occasions, i.e, on 18.01.2016 and 17.02.2016, there was no representation on behalf of the applicant's counsel. Today, even on the revised call, there is no representation on behalf of the applicant.

2. Accordingly, the OA is dismissed for default and for non-prosecution.

**(Shekhar Agarwal)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/ns/